

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 94/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Sonera Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
123	Mr. Chandrakant Mhadekar	Advocate for Applicant	

ORDER

C.S.A. No. 93/230-232/NCLT/MB/MAH/ 2017

C.S.A. No. 94/230-232/NCLT/MB/MAH/ 2017

C.S.A. No. 95/230-232/NCLT/MB/MAH/ 2017

C.S.A. No. 96/230-232/NCLT/MB/MAH/ 2017

C.S.A. No. 97/230-232/NCLT/MB/MAH/ 2017

C.S.A. No. 98/230-232/NCLT/MB/MAH/ 2017

Matter admitted.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).